

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 140 of 2014

Dated : 28th October, 2015

In the matter of:

Gujarat Urja Vikas Nigam Ltd. & Ors. Appellant(s)

Versus

Gujarat Electricity Regulatory CommissionRespondent(s)

Present:- Ms. Suparna Srivastava &
Ms. Anushka Arora, Advocates for GERC

ORDER

Bench not assembled today.

Matter is posted for hearing on **7th January, 2016**

Court Master

rkt